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\* IN THE HIGH COURT OF DELHI AT NEW DELHI

52

+ <u>W.P.(C) 6569/2023 & CM APPL. 36850/2023</u>

ACCIPITER INVESTMENTS AIRCRAFT 2 LIMITED..... Petitioner

Through: Mr. Ravi Nath, Mr. Ankur M., Mr.

Rohan Taneja, Mr. Aditya Kapur, Mr. Mehul Jail and Mr. Ankit Garg, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Ms. Anjana Gosain, SPC with Ms.

Avshreya Pratap Singh Rudy, G.P. for

R-1.

Mr. Ramji Srinivasan, Sr. Adv. with Ms. Pratiksha Mishra, Mr. Shreyas E., Mr. Vishnu Shriram, Mr. Yugam Taneja, Ms. Kaarunya Lakshmi, Ms. Narmata and Mr. Kartik, Advs. for

RP.

Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Adv. with Ms. Vishrutyi Sahni, Adv. for proposed

impleader(COC)

53 +

W.P.(C) 6626/2023 & CM APPL. 36930/2023

EOS AVIATION 12 (IRELAND) LTD. ..... Petitioner

Through: Mr. Ravi Nath, Adv. with Mr. Ankur,

M., Mr. Rohan Taneja, Mr. Aditya Kapur, Mr. Mehul Jain and Mr. Ankit

Garg, Advs.

versus

UNION OF INDIA & ANR. ..... Respondents

Through: Mr. Rajesh Gogna, CGSC with Mr.

Amit Acharyan, G.P., Avshreya Pratap

Singh Rudy, G.P. for R-1.

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Mr. Ramji Srinivasan, Sr. Adv. with Ms. Pratiksha Mishra, Mr. Shreyas E., Mr. Vishnu Shriram, Mr. Yugam Taneja, Ms. Kaarunya Lakshmi, Ms. Narmata and Mr. Kartik, Advs. for RP.

Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Adv. with Ms. Vishrutyi Sahni, Adv. for proposed impleader(COC)

54 +

# <u>W.P.(C)</u> 7214/2023 & CM APPL. 28114/2023, CM APPL. 28115/2023, CM APPL. 36915/2023, CM APPL. 37054/2023

PEMBROKE AIRCRAFT LEASING 11 LIMITED ..... Petitioner

Through:

Mr. Mukul Rohatgi and Mr. Arun Kathpalia, Sr. Advs. with Mr. Vaijyant Paliwal, Ms. Medha Sachdev, Ms. Riya Basu, Ms. Meghna Rajadyaksha, Mr. Rishabh Jaisani, Mr. Harshit Lakhani, Ms. Snegdha Rao and Mr. Ajay Kumar, Advs.

#### versus

#### DIRECTORATE GENERAL OF CIVIL AVIATION

& ORS.

..... Respondents

Through:

Ms. Anjana Gosain, SPC with Ms. Avshreya Pratap Singh Rudy, G.P. for R-1

Mr. Ramji Srinivasan, Sr. Adv. with Ms. Pratiksha Mishra, Mr. Shreyas E., Mr. Vishnu Shriram, Mr. Yugam Taneja, Ms. Kaarunya Lakshmi, Ms. Narmata and Mr. Kartik, Advs. for RP.

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Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Adv. with Ms.





Vishrutyi Sahni, Adv. for proposed impleader(COC)

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# <u>W.P.(C)</u> 7369/2023 & CM APPL. 38321/2023, CM APPL. 36931/2023

SMBC AVIATION CAPITAL LIMITED AND ORS ..... Petitioners

Through:

Mr. Rajiv Nayar and Mr. Amit Sibal, Sr. Advs. with Ms. Marylou Bilawala, Mr. Pranaya Goyal, Mr. Dhruv Khanna, Ms. Sharleen Lobo, Mr. Chiranjivi Sharma, Ms. Priya Desai, Mr. Apoorva Kaushik, Ms. Neetika Sharma, Mr. Girish Shankar, Mr. Vasu Gupta, Ms. Manjira Das Gupta, Mr. Vinamra Kopariha and Mr. Mayank Bhargava, Advs.

versus
UNION OF INDIA AND ORS

..... Respondents

Through:

Mr. Rajesh Gogna, CGSC with Ms. Avshreya Pratap Singh Rudy, G.P. for R-1 &2.

Ms. Anjana Gosain, SPC with Ms. Nipun Sharma and Ms. Hetika Arora, Advs. for R-3.

Mr. Ramji Srinivasan, Sr. Adv. with Ms. Pratiksha Mishra, Mr. Shreyas E., Mr. Vishnu Shriram, Mr. Yugam Taneja, Ms. Kaarunya Lakshmi, Ms. Narmata and Mr. Kartik, Advs. for RP.

Mr. Abhishek Sharma and Ms. Ragini Sharma, Advocates for R-4 and 8.

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Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Adv. with Ms.





Vishrutyi Sahni, Adv. for proposed impleader(COC)

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W.P.(C) 7663/2023 & CM APPL. 36931/2023

DAE SY 22 13 IRELAND DESIGNATED ACTIVITY

COMPANY

..... Petitioner

Through:

Mr. Kevic Setalvad, Sr. Adv. with Mr. Nimish Vakil, Mr. Pai Amit, Ms. Bhavana Buhoon and Mr.

Abhiyudaya Vats, Advs.

versus

UNION OF INDIA AND ORS

..... Respondents

Through:

Mr. Rajesh Gogna, CGSC with Ms. Avshreya Pratap Singh Rudy, G.P. for R-1 &2.

Mr. Ramji Srinivasan, Sr. Adv. with Ms. Pratiksha Mishra, Mr. Shreyas E., Mr. Vishnu Shriram, Mr. Yugam Taneja, Ms. Kaarunya Lakshmi, Ms. Narmata and Mr. Kartik, Advs. for

RP.

Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Adv. with Ms. Vishrutyi Sahni, Adv. for proposed

impleader(COC)

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+ <u>W.P.(C) 7773/2023 & CM APPL. 36891/2023</u>

SFV AIRCRAFT HOLDINGS IRE 9 DAC LIMITED ..... Petitioner

Through:

Mr. Rajiv Nayar and Mr. Amit Sibal, Sr. Advs. with Ms. Marylou Bilawala, Mr. Pranaya Goyal, Mr. Dhruv Khanna, Ms. Sharleen Lobo, Mr. Chiranjivi Sharma, Ms. Priya Desai,

W.P.(C) 6569/2023

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Mr. Apoorva Kaushik, Ms. Neetika Sharma, Mr. Girish Shankar, Mr.





Vasu Gupta, Ms. Manjira Das Gupta, Mr. Vinamra Kopariha and Mr. Mayank Bhargava, Advs.

versus

UNION OF INDIA THROUGH THE MINISTRY OF CIVIL

**AVIATION & ORS.** 

..... Respondents

Through: Ms. Anjana Gosain, SPC with Ms.

Avshreya Rudy, Ms. Nippun Sharma,

Ms. Hetika Vadhera, Adv.1 & 3.

Mr. Abhishek Sharma and Ms. Ragini

Sharma, Advocates for R-4.

Mr. Ramji Srinivasan, Sr. Adv. with Ms. Pratiksha Mishra, Mr. Shreyas E., Mr. Vishnu Shriram, Mr. Yugam Taneja, Ms. Kaarunya Lakshmi, Ms. Narmata and Mr. Kartik, Advs. for

RP.

Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Adv. with Ms. Vishrutyi Sahni, Adv. for proposed

impleader(COC)

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W.P.(C) 7774/2023 & CM APPL. 36909/2023

ACG AIRCRAFT LEASING IRELAND LIMITED ..... Petitioner

Through: Mr. Nitin Sarin and Mr. Mukul

Katyal, Advocate.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Chetan Sharma, ASG with Mr.

Apoorv Kurup, CGSC with Ms. Avshreya Pratap Singh Rudy, G.P. for

R-1

Mr. Ramji Srinivasan, Sr. Adv. with

W.P.(C) 6569/2023

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Ms. Pratiksha Mishra, Mr. Shreyas E.,





Mr. Vishnu Shriram, Mr. Yugam Taneja, Ms. Kaarunya Lakshmi, Ms. Narmata and Mr. Kartik, Advs. for RP.

Mr. Gopal Jain, Sr. Adv. with Mr. Dheerai Nair, Adv. with Ms. Vishrutyi Sahni, Adv. for proposed impleader(COC)

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# W.P.(C) 8088/2023 & CM APPL. 36928/2023

GY AVIATION LEASE 1722 CO LIMITED & ORS. .... Petitioners

Through:

Mr. Rajiv Nayar and Mr. Amit Sibal, Sr. Advs. with Ms. Marylou Bilawala, Mr. Pranaya Goyal, Mr. Dhruv Khanna, Ms. Sharleen Lobo, Mr. Chiranjivi Sharma, Ms. Priya Desai, Mr. Apoorva Kaushik, Ms. Neetika Sharma, Mr. Girish Shankar, Mr. Vasu Gupta, Ms. Manjira Das Gupta, Mr. Vinamra Kopariha and Mr. Mayank Bhargava, Advs.

versus

UNION OF INDIA THROUGH THE MINISTRY OF CIVIL

**AVIATION & ORS.** 

..... Respondents

Through:

Ms. Anjana Gosain, Ms. Avshreya Rudy, Ms. Nippun Sharma and Ms. Hetika Vadhera, Advs. for R-1. Mr. Apoorv Kurup, CGSC with Ms. Avshreya Pratap Singh Rudy, G.P., Akhil Hasija, Ms. Goburdhun and Mr. Ojaswa Pathak, Advs. for R- 2.

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Mr. Digvijay Rai and Mr. Archit





Mishra, Advocates for R-3.

Mr. Ramji Srinivasan, Sr. Adv. with Ms. Pratiksha Mishra, Mr. Shreyas E., Mr. Vishnu Shriram, Mr. Yugam Taneja, Ms. Kaarunya Lakshmi, Ms. Narmata and Mr. Kartik, Advs. for RP.

Mr. Abhishek Sharma and Ms. Ragini Sharma, Advocates for R-4.

Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Adv. with Ms. Vishrutyi Sahni, Adv. for proposed impleader(COC)

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# + **W.P.(C)** 9432/2023

BOC AVIATION (IRELAND) LIMITED ..... Petitioner

Through:

Mr. Satvik Varma, Sr. Advocate with Mr. Ajay Kumar, Mr. Soumil Gousalves, Mr. Hetram Bishnoi, Ms. Anchal Nanda, Mr. Gazal Ghai & Ms.

Rudrakshi Deo, Advocates.

#### versus

#### DIRECTORATE GENERAL OF CIVIL AVIATION

AND ORS ..... Respondents

Through:

Ms. Anjana Gosain, SPC with Ms. Avshreya Pratap Singh Rudy, GP, Ms. Nippun Sharma & Ms. Hetika Vadhera, Advocates for R-1 & 2. Mr. Ramji Srinivasan, Sr. Adv. with Ms. Pratiksha Mishra, Mr. Shreyas E., Mr. Vishnu Shriram, Mr. Yugam Taneja, Ms. Kaarunya Lakshmi, Ms. Narmata and Mr. Kartik, Advs. for RP.

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Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Adv. with Ms. Vishrutyi Sahni, Adv. for proposed impleader(COC)

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+ **W.P.(C)** 9594/2023

JACKSON SQUARE AVIATION IRELAND

LIMITED ..... Petitioner

Through: Mr. Jayant Mehta, Sr. Adv. with Mr.

Vaijyant Paliwal, Ms. Medha Sachdev, Ms. Riya Basu, Ms. Meghna, Mr. Rishabh Jaisani and Mr.

Harit Lakhani, Advs.

versus

DIRECTORATE GENERAL OF CIVIL AVIATION

AND ORS. ..... Respondents

Through: Ms. Chetan Sharma, ASG with Mr.

Apoorv Kurup, CGSC, Ms. Avshreya Pratap Singh Rudy, GP & Mr. Akhil

Hasija, Advocates for R-1.

Mr. Ramji Srinivasan, Sr. Adv. with Ms. Pratiksha Mishra, Mr. Shreyas E., Mr. Vishnu Shriram, Mr. Yugam Taneja, Ms. Kaarunya Lakshmi, Ms. Narmata and Mr. Kartik, Advs. for

RP.

Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Adv. with Ms. Vishrutyi Sahni, Adv. for proposed

impleader(COC)

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+ **W.P.(C)** 9900/2023

SKY HIGH XCV LEASING COMPANY LIMITED

& ANR. ..... Petitioners

Through: Mr. Rajiv Nayar and Mr. Amit Sibal,

Sr. Advs. with Ms. Marylou Bilawala,

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Mr. Pranaya Goyal, Mr. Dhruv Khanna, Ms. Sharleen Lobo, Mr. Chiranjivi Sharma, Ms. Priya Desai, Mr. Apoorva Kaushik, Ms. Neetika Sharma, Mr. Girish Shankar, Mr. Vasu Gupta, Ms. Manjira Das Gupta, Mr. Vinamra Kopariha and Mr. Mayank Bhargava, Advs.

#### versus

#### UNION OF INDIA THROUGH THE MINISTRY

## OF CIVIL AVIATION & ORS.

..... Respondents

Through:

Gosain, SPC with Ms. Anjana Ms. Avshreya Rudy, Ms. Nippun Sharma and Ms. Hetika Vadhera, Advs. for R-1.

Mr. Abhishek Sharma and Ms. Ragini Sharma, Advs. for R-6.

Mr. Ramji Srinivasan, Sr. Adv. with Ms. Pratiksha Mishra, Mr. Shreyas E., Mr. Vishnu Shriram, Mr. Yugam Taneja, Ms. Kaarunya Lakshmi, Ms. Narmata and Mr. Kartik, Advs. for RP.

Mr. Gopal Jain, Sr. Adv. with Mr. Dheerai Nair. Adv. with Ms. Vishrutyi Sahni, Adv. for proposed

impleader(COC)

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#### W.P.(C) 9901/2023 +

STAR RISING AVIATION 13 LIMITED ..... Petitioner

> Mr. Rajiv Nayar and Mr. Amit Sibal, Through: Sr. Advs. with Ms. Marylou Bilawala, Mr. Pranaya Goyal, Mr. Dhruv Khanna, Ms. Sharleen Lobo, Mr.

Chiranjivi Sharma, Ms. Priya Desai,

W.P.(C) 6569/2023

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Mr. Apoorva Kaushik, Ms. Neetika Sharma, Mr. Girish Shankar, Mr. Vasu Gupta, Ms. Manjira Das Gupta, Mr. Vinamra Kopariha and Mr. Mayank Bhargava, Advs.

#### versus

### UNION OF INDIA THROUGH THE MINISTRY OF

CIVIL AVIATION & ORS.

..... Respondents

Through:

Ms. Apoorv Kurup, CGSC with Ms. Avshreya Pratap Singh Rudy, Mr. Akhil Hasija, Ms. Gouri Goburdhun and Mr. Ojaswa Pathak, Advs. for R-1 & 2.

Mr. Ramji Srinivasan, Sr. Adv. with Ms. Pratiksha Mishra, Mr. Shreyas E., Mr. Vishnu Shriram, Mr. Yugam Taneja, Ms. Kaarunya Lakshmi, Ms. Narmata and Mr. Kartik, Advs. for RP.

Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Adv. with Ms. Vishrutyi Sahni, Adv. for proposed impleader(COC)

# **CORAM:**

# HON'BLE MS. JUSTICE TARA VITASTA GANJU

# ORDER 07.08.2023

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[Physical Hearing/Hybrid Hearing (as per request)]

- 1. Mr. Amit Sibal, learned Senior Counsel appearing on behalf of the Petitioners in W.P.(C) 7369/2023, W.P.(C) 7773/2023, W.P.(C) 8088/2023, W.P.(C) 9900/2023 and W.P.(C) 9901/2023has been heard.
- 2. List the matter for further arguments of the Petitioners on 09.08.2023 at 3 PM.

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3. On steps being taken by the Parties, let the Written Submissions as filed be taken on record by the Registry.

TARA VITASTA GANJU, J

**AUGUST 7, 2023/SA** 

Click here to check corrigendum, if any

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